NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

: TP 127/17 : TP 127/17 : TRAYOR IGNATIUS SEGVIERA : FANOTHER PETITION NUMBER

: SKYLING PUT. LTD. : 433(e) NAME OF THE PETITIONER (S)

NAME OF THE RESPONDENT (S)

UNDER SECTION

SIGNATURE DESIGNATION S.NO. NAME (IN CAPITAL) REPRESENTATION BY WHOM

PHONE NUMBER

72Ato2

ZANSIYA.E.S LA'S Advicat

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.

MEMBER (J)

MEMBER (T)